Statement regarding Status of PM Suryaghar: Muft Bijli Yojana under the Awareness and Outreach Program Component (Contingency Fund of India)

THE MINISTER OF STATE IN THE MINISTRY OF POWER; AND MINISTER OF STATE IN THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI SHRIPAD YESSO NAIK): I rise to make a statement. ? (Interruptions)

The Union Cabinet approved the PM Surya Ghar: Muft Bijli Yojana on 29<sup>th</sup> February 2024, aimed at boosting solar rooftop capacity and enabling residential households to generate their own electricity. ? (*Interruptions*) With a budget of Rs. 75,021 crore, the scheme will be implemented until Financial Year 2026-2027. ? (*Interruptions*)

Due to exigent circumstances, an advance of Rs. 100 crore was sanctioned from the Contingency Fund of India *vide* letter of Ministry of Finance, DEA OM No. 4(8)-B(SD)/2024 dated 4<sup>th</sup> October, 2024. ? (*Interruptions*) An amount of Rs. 50.29 crore has been drawn till 20-12-2024, including Rs. 15,81,88,347/- drawn during the Parliament Session on 04-12-2024. ? (*Interruptions*) The Contingency Fund advance has been recouped through First Supplementary Demand for Grants. ? (*Interruptions*) Thank you, Sir. ? (*Interruptions*)

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12.08 hrs